

THE PREVENTION OF DISQUALIFICATION (AMEND-
MENT) ACT, 1957

No. 64 OF 1957

[27th December, 1957]

An Act further to amend the Prevention of Disqualification
Act, 1953.

BE it enacted by Parliament in the Eighth Year of the Republic
of India as follows:—

1. This Act may be called the Prevention of Disqualification Short title.
(Amendment) Act, 1957.

r of 1954. 2. In section 4 of the Prevention of Disqualification Act, 1953, Amendment
of section 4.
for the figures and words "31st day of December, 1957", the figures
and words "31st day of December, 1958" shall be substituted.